

W.P.(C)

Token Number- 2898/2020

S.J.

Caveat Clear

Kandla Projects Ltd

Petitioner

Versus

The Chairman, Central Coalfields Ltd & others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. P.S. has not been mentioned in details of Respondent no. 1 to 4.
2. Designation of Respondent no. 4 may be verified or written as per Ann- 8>
3. All annexures may be certified to be true copies.
4. Petitioner's detail written on Vakalatnama does not tally with details written on cause title page.
5. 'Other' may be added in addressed portion.
6. Page 18 and 73 are faint. T/c may be given.
7. Letter date (01.11.19) mentioned in sub para 14 and synopsis does not tally with Ann- 7.
8. Ann. no. 8 may be marked on page 73.
9. Ann. No. may be mentioned for document under challenge in para 1 and prayer portion.
10. Paragraph no. may be checked and corrected after para no. 4 (as para no. 5 is missing).

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